Declaration of Assets and Liabilities

rear Fib 2025

(est)

I, Manju Chaudhary, son/daughter/wife of Late Varun Kymar

Thaged 49 years, belonging to Bihar Chaudhary Legislative

To service and presently working as Office afterdant Bihar Legislative

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. Description Self Spouse Dependant-1 Dependant-2 Dependant-3 Name(S) Name Name Etc. Name (i) Cash 80,000 75,0001 (ii) Deposits in Banks, Financial 1000000 Institutions And Non-Banking Financial Companies (iii) Bonds, 8,20,000 Debentures and Shares in companies Other financial (iv) institutions, 12,50,000 NSS, Postal Savings, LIC Policies, etc (v) Motor Vehicles (details of make, etc.) (vi) Jewellery (give 80gma details of weight and 400,000 value) Other assets, (vii) such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	-		-	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value				_	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Majer He Jankit Litt Soble 35Lakt	<i>-</i>			
(v)	Others (such as interest in property)	_	_		-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	PMB	20,16,500/-
	(ii) Loans from financial institutions	_	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		—
	(c) dues to departments dealing with supply of electricity		,

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	(d) dues to departments dealing with telephones	or per	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate	NZL	
	the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AVTPC1151C	NIL.
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	H. A.	N.A.
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

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GPF/CPF/PRAN No.	:-	PTS BLA-1173
Gender	:-	(M/F)
Date of Birth	:-	18041975 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:	Bihar Vidhan Sabha, office a Hendant (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Bhogalpur
I hereby d knowledge and be		that the above details are true to the best of my

Name of Employee: Manju Choudhary

Designation: Office Attendant

Department: Bihar Legislative

Arsembly

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.